

Annexure F														
Name of the corporate debtor: Pratibha Skyscrapers Private Limited; Date of commencement of Liquidation: 13th July, 2022; List of creditors as on: 05th August, 2026														
List of operational creditors (other than Workmen, Employees and Government Dues)														
Sl. No.	Name of Creditor	Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	(Amount in Rs.)		Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	whether lien/attachment removed? (yes/no)	Amount covered by guarantee	% share in a total amount of claims admitted			Amount of claim rejected	Amount of claim under verification	
1	Adv. Santosh Dattatraya Kalokhe	24.08.2022	2,00,000	2,00,000	N.A.	N.A.	No	No	0.01	-	-	-	-	NIL
2	Sanskriti's Tax Consultancy	24.08.2022	2,95,000	2,95,000	N.A.	N.A.	No	No	0.01	-	-	-	-	NIL
3	RG Projects	24.08.2022	37,59,121	26,07,483	N.A.	N.A.	No	No	0.11	-	-	11,51,638	-	The claim received on the principal amount has been admitted, however, in the agreement between the Corporate Debtor and the said Creditor, the interest amount which have been charged is neither mentioned in the Invoice nor in Purchase order due to which the said amount has been rejected.
	Total	0	42,54,121	31,02,483	0	0			0.13	0	0	11,51,638	0	